

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 51/2015
IN
CP NO. 14/59/2015
RT CP No.59/Chd/Pb/2016**

Ashish Chopra

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for petitioner.
Mr. B.S. Sangha, Advocate for respondents.

Due to paucity of time the matter cannot be taken up today.

Adjourned to 16.11.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

October 03, 2017

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